

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
 DAILY CAUSE LIST DATED **17.03.2025** (MONDAY)  
 CHENNAI BENCH (**HYBRID MODE**)  
**10:30 AM**

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

**Note: No Mention will be permitted without prior consent of the other side.**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 154/2025 For Condone Delay IA No. 412/2025 For Stay IA No. 413/2025	Telangana Housing Board Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt. Ltd. & 2 Ors.	Mr.PVL Bhanu Prakash	
2.	Comp App (AT) (CH) (Ins) No. 156/2025 For Stay IA No. 418/2025 For Condone Delay IA No. 419/2025	Telangana Housing Board Vs Catalyst Trusteeship Limited & 2 Ors.	Mr.PVL Bhanu Prakash	
3.	Comp App (AT) (CH) (Ins) No. 157/2025 For Stay IA No. 420/2025 For Condone Delay IA No. 421/2025	Telangana Housing Board Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holdings Pvt. Ltd. & 2 Ors.	Mr.PVL Bhanu Prakash	
4.	Comp App (AT) (CH) (Ins) No. 66/2025 For Stay IA No. 218/2025 For Exemption IA No. 394/2025	Raksha Krishna Murthy Udupa Suspended Director of Avishkar Innovative Pvt. Ltd. Vs Canara Bank & Anr.	Mr. Atul Madhavan	Mr. ML Ganesh For Caveator

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) No. 24/2025 <b>(With defects)</b>	G V Reddy Vs Kosher Pharmaceutical Pvt. Ltd. & 2 Ors.	Mr. NP Vijay Kumar	
6.	Comp App (AT) (CH) No. 25/2025 For Stay IA No. 415/2025 <b>(With defects)</b>	Noah Exim And Realtors Ltd. & Anr. Vs Jeny Susan Joseph	Mr. Vijay V Paul	
7.	Comp App (AT) (CH) (Ins) No. 152/2025 For Stay IA No. 404/2025 <b>(With defects)</b>	Methuku Srinivas Suspended Director of Buoyant Technology Constellations Pvt. Ltd. Vs Total Solutions Intec Private Limited & Anr.	Mr. Chandramouli Prabhakar	

8.	Comp App (AT) (CH) (Ins) No. 153/2025 For Direction IA No. 407/2025 For Stay IA No. 408/2025 For Exemption IA No. 409/2025 For Urgent listing IA No. 410/2025 For Exemption IA No. 411/2025 <b>(With defects)</b>	Vasudevan Sathyamoorthy Vs IDBI Trusteeship Services Limited & Anr.	Mr. Chandramouli Prabhakar	
9.	Comp App (AT) (CH) (Ins) No. 155/2025 Delay in refiling IA No. 414/2025 <b>(With defects)</b>	Bulusu Bhanu Teja Erstwhile Director of Therdose Pharma Pvt. Ltd. Vs Therdose Pharma Pvt. Ltd. & 6 Ors.	Mr. VVSN Raju	

#### For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
10.	IA No. 252/2025 (For Direction) IA No. 328/2025 (For Amendment) in Comp App (AT) (CH) (Ins) No. 211/2024 For Stay IA No. 572/2024 For Directions IA No. 1050/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & 2 Ors.  <b>WITH</b>	Mr. Allwin Godwin	Ms. R Moneshaa R1, R3 Ms. Anuradha Bisani R2
11.	Comp App (AT) (CH) (Ins) No. 232/2024 For Direction IA No. 618, 623,919, 997, 1023, 1144, 1145, 1117, 1118/ 2024 & 56, 110 & 111/2025	KRS Erectors Pvt. Ltd. & Anr. Vs IDBI Bank Ltd. & Anr.  <b>WITH</b>	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin-R1 Ms. Anuradha Bisani R2/Liquidator
12.	Comp App (AT) (CH) (Ins) No. 233/2024 For Direction IA No. 619/2024	KRS Erectors Pvt. Ltd. Vs IDBI Bank Ltd. & Anr.  <b>WITH</b>	Mr. B Ravikiran Singh Ms. R Moneshaa	Mr. Allwin Godwin- R1 Ms. Anuradha Bisani R2/Liquidator
13.	Comp App (AT) (CH) (Ins) No. 251/2024 For Stay IA No. 676/2024	IDBI Bank Ltd Vs KRS Erectors Pvt. Ltd. & Anr.	Mr. Allwin Godwin	Ms. R Moneshaa- R1 Ms. Anuradha Bisani R2
14.	Comp App (AT) (CH) (Ins) No. 429/2024 For Exemption IA No. 1173/2024 For Stay IA No. 1174/2024	Comandur Parthasarthy Vs Lalit Kumar Dangi, RP & 2 Ors.	Ms. Kopal Sharraf	Mr. Adarsh Ramanujan R1 R2
15.	IA No. 247/2025 (For Condone Delay) In Comp App (AT) (CH) (Ins) No. 86/2025 For Direction IA No. 246/2025 For Exemption IA No. 282/2025	GK Ispat Pvt. Ltd. Vs Pankaj Srivastava, RP of Katterra India Pvt. Ltd.	Mr. Pranav Gopalakrishnan	

16.	IA No. 220/2025 (For Condone Delay) in Comp App (AT) (CH) (Ins) No. 68/2025	The Assistant Provident Fund Commissioner, Employees' Provident Fund Organisation Vs Effimax Engineers Pvt Ltd. Rep by its Liquidator, C Ramasubramaniam	Mr. MS Viswanathan	
17.	Comp App (AT) (CH) (Ins) No. 103/2025 For Exemption IA No. 283 & 284/2025 For Stay IA No. 285/2025	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning & Weaving Mills Ltd. Through its Liquidator Sujata Chattopadhyay & 2 Ors. <b>WITH</b>	Mr. Ankur Goel	
18.	Comp App (AT) (CH) (Ins) No. 104/2025 For Exemption IA No. 286 & 289/2025 For Stay IA No. 287/2025 For Additional docs IA No. 288/2025	Rythm Jain Through her Special Power of Attorney Holder Lallan Singh & Anr. Vs Atlantic Spinning and Weaving Mills Ltd & 2 Ors	Mr. Ankur Goel	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Comp App (AT) (CH) (Ins) No.166/2024 For Exemption IA No. 440/2024	Rythm Jain Vs Atlanti Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay <b>WITH</b>	Mr. Ankur Goel	Mr. VV Sivakumar
20.	Comp App (AT) (CH) (Ins) No. 177/2024 For Exemption IA No. 484/2024	Rythm Jain Vs Atlanti Spinning & Weaving Mills Ltd. Rep by its Liquidator Sujatha Chattopadhyay <b>WITH</b>	Mr. Ankur Goel	Mr. VV Sivakumar
21.	Comp App AT) (CH) (Ins) No. 199/2024	Atlanti Spinning and Weaving Mills Ltd rep. by its Liquidator Sujata Chattopadhyay Vs Somil K. Ne. Gandhi Proprietor, Sir Cloth Manufacturer Co. & 3 Ors. <b>WITH</b>	Mr. VV Sivakumar	Mr. Ankur Goel R1
22.	Comp App (AT) (CH) (Ins) No. 252/2024	Atlanti Spinning and Weaving Mills Ltd. Rep by its Liquidator, Sujata Chattopadhyay Vs Rhythm Jain & 2 Ors <b>WITH</b>	Mr. VV Sivakumar	
23.	Comp App (AT) (CH) (Ins) No. 466/2024 For Exemption IA No. 1271/2024	Sansar Investment & Finance Company Pvt. Ltd. Vs Atlantic Spinning and Weaving Mills Ltd Through its Liquidator, Sujata Chattopadhyay	Mr. Ankur Goel	Mr. VV Sivakumar

24.	TA (AT) No. 262/2021 (Comp App (AT) No. 01/2020)	Adita Bio Sys Pvt. Ltd. & 3 Ors. Vs Suhhas Yeled Sharanabasappa & Anr.	Mr. CS Naman G Joshi	
25.	Comp App (AT) (CH) (Ins) No. 366/2024	Zyna Medtech Pvt. Ltd. Vs Andhra Pradesh Medtech Zone Ltd.	Mr. Pawan Jhabakh	
26.	Comp App (AT) (CH) (Ins) No. 440/2024 For Stay IA No. 1210/2024	Ashish Arjunkumar Rathi Vs Huzefa Fakhri Sitabkhan, RP of Ind-Barath Power Infra Ltd	Mr. Bhagavath Krishnan	Khaitan Legal Associates
27.	Comp App (AT) (CH) (Ins) No. 473/2024 For Direction IA No. 1300/2024	Regional Provident Fund Commissioner-II, Employees Provident Fund Organisation Vs Dileep KP, Resolution Professional	Mr. Vishnu	
28.	Comp App (AT) (CH) (Ins) No. 15/2025 To dispense with IA No. 74/2025 For Stay IA No. 76/2025	Jigsaw Solutions Vs CA S. Kannan Liquidator of Inasra Technologies Pvt. Ltd.	Mr. Sandeep Kumar Ambalavanan	
29.	Comp App (AT) (CH) (Ins) No. 83/2025 For Stay IA No. 240/2025	Sri Brindhavan Brick Works Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.  <b>WITH</b>	Ms. R Moneshaa	Ms. Lakshana Viravalli
30.	Comp App (AT) (CH) (Ins) No. 141/2025 For Stay IA No. 382/2025	Sri Brindhavan Brick Works Vs Aashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.	Ms. R Moneshaa	
31.	Comp App (AT) (CH) (Ins) No. 47/2024 For Stay IA No. 143/2024 For Additional docs. IA No. 716/2024	J Khaja Mohideen & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd.  <b>WITH</b>	Mr. Akhil Akbar Ali	Ms. Lakshana Viravalli
32.	Comp App (AT) (CH) (Ins) No. 58/2024 For Exemption IA No. 180/2024	J Khaja Mohideen & 2 Ors. Vs Ashish Vyas, RP of Maan Sarovar Properties Development Pvt. Ltd	Mr. Akhil Akbar Ali	
33.	Comp App (AT) (CH) (Ins) No. 102/2025	IDBI Bank Ltd. & 5 Ors. Vs S Hari Karthik Liquidator, The Jeypore Sugar Company Ltd.	Mr. Varun Srinivasan	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
34.	Comp App (AT) (CH) (Ins) No. 303/2021	Pradeep Kumar & 52 Ors. Vs Rajendran, RP of Bristo Foods Pt. Ltd. & 3 Ors.	Mr. Philip Mathew	Mr. Vinod PV- R1 Mr. Sankar P Panicker R2, R4
35.	Comp App (AT) (CH) No. 55/2022 For Stay IA No. 627/2022 For Interim Injunction IA No. 628 & 629/2022 For Direction IA No. 630/2022	Najma Meeran & 3 Ors. Vs GMP Properties Pvt. Ltd. & 5 Ors.	Mr. Thriyambak J Kannan	Mr. Arun C Mohan R1, R3, R4, R6 Mr. B Dhanraj- R2 M/s Gupta & Ravi-R5
36.	Comp App (AT) (CH) No. 113/2022 To dispense with IA No.1032/2022 For Stay IA No. 1033 & 1034/2022	Anraj Bhandari Vs Stove Kraft Pvt. Ltd. & 4 Ors.	Mr. R Subramaniam Raja	Mr. Saji P John-R1 R2 Mr. Anant Merathia R4 Mr. S Aravindhan R5
37.	Comp App (AT) (CH) (Ins) No.153/2022 For Stay IA No. 358/2022 For Exemption IA No. 359/2022	Telangana State Trade Promotion Corporation Ltd. Vs AP Gems & Jewellery Park Pvt. Ltd. & 2 Ors	Mr. Abhishek Jenasenan	Mr. Avinash Krishnan Ravi- R1 Mr. T Sai Krishnan R2 Mr. P Soma Shekar Reddy- R3
38.	Comp App (AT) (CH) (Ins) No. 223/2022 For Stay IA No. 479 & 480/2022	Srinivasa Garment Pvt. Ltd. & 2 Ors Vs. District Collector, Dindigul & 4 Ors.	Ms. A Vidya	Mr. S Senthivel R4
39.	Comp App (AT) (CH) (Ins) No. 270/2022	Kunaparaju Sudharshan Varma Vs Rangrao Baburao Gaikwad & 3 Ors.	Mr. DVAS Ravi Prasad	Mr. Prakash Nath Mishra, RP Ms. CS Shikha Rai
40.	Comp App (AT) (CH) (Ins) No. 367/2022 For Stay IA No. 855/2022 For Exemption IA No. 856/2022	Indra Marshal Power Pvt. Ltd. Vs Akshaya Irrigation Products Pvt. Ltd.	Mr. ML Lahoty	Mr. M Velmurugan
41.	Comp App (AT) (CH) (Ins) No. 78/2023 To Dispense With IA No. 284/2023	J Karthiga Vs Insolvency and Bankruptcy Board of India	Mr. Jerin Asher Sojan	Mr. SR Sundar
42.	Comp App (AT) (CH) (Ins) No. 294/2023	Enforcement Directorate, Mumbai Zonal Office-I Vs Dr. KV Srinivas & 3 Ors.	Mr. Zoheb Hossain	Mr. P Soma Shekar Reddy- R2 Mr. Polkampally Pavan Kumar Rao R3 Mr. Abhishek Jenasenan- R4
43.	Comp App (AT) (CH) (Ins) No. 303/2023 For Stay IA No. 929/2023 For Directions IA No. 928/2023 For Exemption IA No. 927/2023	NWCC Supply Chain Solutions Pvt. Ltd. Vs Metro Cash & Carry India Pvt. Ltd.  <b>WITH</b>	Mr. Gagan Chhabra	Mr. M Roshan Atiq

44.	Comp App (AT) (CH) (Ins) No. 304/2023 For Stay IA No. 931/2023 For Directions IA No. 932/2023 For Exemption IA No. 930/2023	North West Carrying Company, LLP Vs Metro Cash & Carry India Pvt. Ltd.	Mr. Gagan Chhabra	Mr. M Roshan Atiq
45.	Comp App (AT) (CH) (Ins) No. 40/2024 For Stay IA No. 118/2024	PK Ramesh, Suspended Director of Call Express Construction (India) Pvt. Ltd. Vs The India Cements Ltd. & Anr.	Mr. Pranav Charan	Mr. Gautam S Raman R1

**02.00 PM**

**In the Court of Hon'ble Mr. Justice Rakesh Kumar Jain, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 120/2025 For Exemption IA No. 329/2025 For Stay IA No. 330/2025 For Additional docs. IA No. 381 & 406/2025 To implead IA No. 405/2025	Byju Raveendran Suspended Director and Promoter of Think and Learn Pvt. Ltd. Vs Aditya Birla Finance Ltd. & 3 Ors.	Mr. V Shyamohan	

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No. 374 & 375/2025 For Interim Relief IA No. 376/2025	GLAS Trust Company LLC Vs Pankaj Srivastava IRP of Think & Learn Pvt. Ltd. & 3 Ors.	Mr. Thriyambak J Kannan	

**After rising of 2 pm-Chennai Bench**

**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),  
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 225/2022 For Stay IA No. 483/2022	Sripriya Kumar Liquidator of Gemini Arts Pvt. Ltd. Vs K Bharathi & 4 Ors.  <b>WITH</b>	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Mr. Shubharanjani Ananth R4 Mr. NP Vijaykumar R5

2.	Comp App (AT) (CH) (Ins) No. 241/2022	Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors.  <b>WITH</b>	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
3.	Comp App (AT) (CH) (Ins) No. 243/2022	Kotak Mahindra Bank Ltd. Vs Sripriya Kumar Liquidator of Gemini Arts Pvt. Ltd. & 5 Ors.  <b>WITH</b>	Mr. H Karthik Seshadri	Mr. Dwarakesh Prabhakaran-R2 Ms. Shubha Ranjani Ananth R3, R5 Mr. NP Vijaykumar R6
4.	Comp App (AT) (CH) (Ins) No. 244/2022	Kotak Mahindra Bank Ltd. Vs Sripriya Kumar Liquidator of Green Gardens Pvt. Ltd. & 4 Ors.  <b>WITH</b>	Mr. H Karthik Seshadri	Mr. NP Vijaykumar R1 Mr. Dwarakesh Prabhakaran- R2 Ms. Shubharanjani Ananth-R3, R5
5.	Comp App (AT) (CH) (Ins) No. 252/2022 For Direction IA No.521/2024 For Additional Docs IA No. 533/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs K.Bharathi & 4 Ors.  <b>WITH</b>	Mr. NP Vijaykumar	Mr. Dwarakesh Prabhakaran- R1 Ms. R Sowmya R2- R4
6.	Comp App (AT) (CH) (Ins) No. 253/2022	Kotak Mahindra Bank Limited Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt. Ltd. & 2 Ors.  <b>WITH</b>	Mr. H. Karthik Seshadri	Ms. Shubharanjani Ananth - R1 Mr. NP Vijaykumar R2
7.	Comp App (AT) (CH) (Ins) No. 254/2022	Kotak Mahindra Bank Ltd. Vs K. Bharathi & 5 Ors.  <b>WITH</b>	Mr. H. Karthik Seshadri	Mr. Diwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2, R4 Mr. Thriyambak J Kannan- R3, R5 Ms. Subharanjani Ananth- R6
8.	Comp App (AT) (CH) (Ins) No. 278/2022 For Additional Docs IA No. 532/2024	Sripriya Kumar, Liquidator of Green Gardens Pvt. Ltd. Vs Komma Reddy Tarun Kumar, Director, Green Gardens Pvt. Ltd.& Anr.  <b>WITH</b>	Mr. NP Vijaykumar	Ms. Subharanjani Ananth- R1
9.	Comp App (AT) (CH) (Ins) No. 349/2023 For Stay IA No. 1063/2023	Vanbey Holdings Pvt Ltd Vs K. Bharathi & 2 Ors.  <b>WITH</b>	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3
10.	Comp App (AT) (CH) (Ins) No. 355/2023 For Stay IA No. 1080/2023	Vanbey Holdings Pvt. Ltd. Vs K. Bharathi & 2 Ors	Mr. Najeeb Usman Khan	Mr. Dwarakesh Prabhakaran- R1 Mr. NP Vijaykumar R2 Mr. Karthik Seshadri R3

## INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at: <https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:

**VC Support** – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan  
(044-28880500), or through email on **e-mail ID:** [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)